

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 211- IA/1366(AHM) 2023
In
C.P.(IB)/123(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Jay Formulation Ltd

.....Applicant

.....Respondent

Order delivered on 15/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mr. Saurabh Rachchh, Advocate for
: Mr. Vinod Tarachand Agrawal
For the Respondent : Mr. Rakshit Ashwinbhai Patel, Party-in-Person for R-1

ORDER

IA/1366(AHM) 2023

Learned Counsel for the applicant / RP submits that yesterday a tally data has been provided and accordingly no further order is required in this application.

The personal appearance of the respondent is hereby exempted.

In view of the above, **IA/1366(AHM) 2023** is disposed off.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)